## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/464/ (IB)/2017

NAME OF THE PETITIONER(S)

: NIHAR STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LIMITED

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

9884862677

Course for responder PSS

## **ORDER**

Counsel for Petitioner absent. Counsel for Respondent present. Counsel for Respondent submitted that the Division Bench of Chennai appointed an IRP in CP/511/2017 dated 19.07.2017. Copy of the order was filed and the same is taken on record. Perused. In the circumstances, Petitioner is directed to approach the IRP and make his submission. In the circumstances, the matter is **closed**. **Registry** is directed to communicate the order to the Petitioner.

SIL

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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